

ITEM NO.5

COURT NO.1

SECTION II

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

**Criminal Appeal No(s).5319/2025**

**RAHUL GANDHI****Appellant(s)****VERSUS****STATE OF U.P. & ANR.****Respondent(s)**

**[ONLY IA No. 66715/2026 IN CRL.A. No. 5535/2025 AND IA No. 67041/2026 IN CRL.A. No. 5536/2025 ARE LISTED UNDER THIS ITEM] WITH**

**Crl.A. No. 5535/2025 (II-D)****IA No. 66715/2026 - EARLY HEARING APPLICATION****Crl.A. No. 5536/2025 (II-D)****IA No. 67041/2026 - EARLY HEARING APPLICATION**

**Date : 09-09-2026 These IAs were called on for hearing today.**

**CORAM :****HON'BLE THE CHIEF JUSTICE****HON'BLE MR. JUSTICE JOYMALYA BAGCHI****HON'BLE MRS. JUSTICE V. MOHANA****For Appellant(s)****Ms. Eesha Bakshi, Adv.****Mr. Saurabh Sagar, Adv.****Mr. Noumaan, Adv.****Ms. Rupali Samuel, Adv.****Ms. Maulshree Pathak, AOR****Mr. Prasanna S., AOR****Ms. Injila Muslim Zaidi, Adv.****Mr. Maamidi Ashish Reddy, Adv.****Mr. Prasanna B, Adv.****Ms. Ishita Tulsyan, Adv.****For Respondent(s)****Mr. Gaurav Bhatia, Sr. Adv.****Mr. Neelmani Guha, Adv.****Mr. Aman Modi, Adv.****Mr. Divyansh Bisht, Adv.****Mr. Aaryan Sharma, Adv.****Ms. Anasuya Choudhury, AOR****Mr. Shameen Yaser, Adv.****Ms. Sudha Pradhan, Adv.****Mr. Apoorva Agarwal, A.A.G.****Mr. Shaurya Sahay, AOR****Ms. Sharvi Sharma, Adv.****Mr. Aman Jaiswal, Adv.**

Ms. Akanksha Pandey, Adv.  
Mr. Ajay Kumar Prajapati, Adv.

Mr. Amit Singh Chauhan, Adv.  
Mr. Arindam Bhardwaj, Adv.  
Mr. Udit Chauhan, Adv.  
Mr. Mudit Talesara, Adv.  
Mr. Samarth Talesara, Adv.  
Mr. Ajay Kumar Talesara, AOR

UPON hearing the counsel the Court made the following  
O R D E R

IA No.66715/2026 in CRL.A. No.5535/2025 and IA No.67041/2026 in  
CRL.A. No.5536/2025

The applications for early hearing are disposed of with  
liberty to the applicant(s)/respondent(s) to move an appropriate  
application.

(SATISH KUMAR YADAV)  
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)  
DEPUTY REGISTRAR